

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 1133
TO BE ANSWERED ON 08.02.2021**

LAND PROVIDED BY RAILWAYS FOR KENDRIYA VIDYALAYA

†1133. SHRI SUNIL KUMAR SINGH:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes to set up new Kendriya Vidyalayas, if so, the details thereof along with the places for which the Government has received requests from the Members of Parliament;
- (b) whether the Government is aware that the Railways has provided land or given its consent to set up Kendriya Vidyalaya in Barawadih block of Latehar district of Jharkhand; and
- (c) if so, the time by which the sanction likely to be granted to set up the Kendriya Vidyalaya?

ANSWER

**MINISTER OF EDUCATION
(SHRI RAMESH POKHRIYAL 'NISHANK')**

(a) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities for opening of new KVs have to compete with other proposals under the "Challenge Method".

Kendriya Vidyalaya Sangathan has informed that during last year and current year 60 requests have been received from Members of Parliament to set up new KVs.

(b) Yes, Sir.

(c) In view of the reply to part (a) above, no definite time frame can be given in this regard.
